per cent to 30 per cent depending upon the nature of the products or goods on sale and the services rendered by the sole selling agents.

Written Answers

It will appear from column 4 of the statement annexed that 202 applications under Section 294AA of the Companies Act, 1956 were received during 1975, 1976 and 1977 from companies registered under section 26(2) of the Monopolies and Restrictive Trade Practices Act | 1969 as on 31-12-1977. In view of the large numbers involved, the terms and conditions of approval in each such individual case are not indicated.

Companies in liquidation under the **Official Liquidators**

1400. SHRI R. R. MORARKA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIR_S be pleased to

- (a) the number of companies which are in liquidation under the Official Liquidators at present and the nature and extent of Their work which is supervised by the Regional Directors; and
- (b) the steps taken to reduce delay in completing liquidation proceedings?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) There were 1384 companies in liquidation under the charge of Official Liquidators as on 31st March, 1978. The Regional Directors exercise administrative control over the Offices of Official Liquidators. They carry inspection of the Offices of the Official Liqudators and submit their reports to the Department of Company Affairs. They also obtain monthly and quarterly reports from the Official Liquidators showing the progress made and administrative problems, if any, experienced by them during month/quarter.

(b) The Official Liquidators are primarily under the control of High Courts for the purpose of liquidation

proceedings. High Courts, therefore, keep a strict watch to see that the liquidation proceedings are completed without unnecessary delay.

to Questions

Supply of water t₀ railway employees through railway water tankers

- 1401. SHRI GOVINDRAO RAM CHANDRA MHAISHEKAR: Will the Minister of RAILWAYS be pleased testate:
- (a) the number of railway stations where the railway employees have to be supplied water in summer through railway water tankers; and
- (b) if so, what permanent arrangements Government (propose to make regula_r supply of water to them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) There are about 600 stations on Indian Railways where water is supplied to staff by water tankers, in Summer. These stations which are mostly wayside, are located in difficult and unhospitable areas, where it has not been possible so far to find local sources of water. Continuous efforts are being made to locate sources of water near these stations.

Recruitment of candidates belonging to the Scheduled Castes and Scheduled **Tribes in the Central Railway**

- 1402. PROF. N. M. KAMBLE; Will the Minister of RAILWAYS be pleased to state:
- (a) the number of vacancies filled during 1977 by promotion and direct recruitment i'n each class, category and grade in the Bhusaval, Bombay, Jabalpur, Jhansi and Nagpur Divisions of the Central Railway including all workshops and construction electrification projects and how many of these vacancies were filled by candidates appointment/promotion of belonging to the Scheduled Castes and Scheduled Tribes;
- (b) the number of vacancies in each class, category and grade re-